

>

Title : Regarding passing away of Shri Rambahadur Singh, member 8th, 9th and 11th Lok Sabhas on 23rd February, 2006.

MR. SPEAKER: Hon. Members, I have to inform you about the sad demise of our former colleague, Shri Rambahadur Singh.

Shri Rambahadur Singh was a Member of the Eighth, Ninth and Eleventh Lok Sabhas from 1984 to 1991 and 1996 to 1997, representing Chapra and Maharajganj parliamentary constituencies of Bihar.

Earlier, Shri Singh was a member of the Bihar Legislative Assembly from 1967 to 1968, 1972 to 1974 and 1977 to 1980.

Shri Singh was the Union Minister of State in the Department of Rural Development from 1990 to 1991.

An active parliamentarian, Shri Singh was the Member, Committee on Government Assurances; Committee on the welfare of Scheduled Castes and Scheduled Tribes; House Committee; and Consultative Committee, Ministry of Energy.

An agriculturist by profession, Shri Singh worked for the improvement of irrigation through construction of dams. He was actively associated with co-operative movement in Bihar and in the opening of the educational institutions.

A widely travelled person, Shri Singh attended Commonwealth Conference held in the United Kingdom.

Shri Rambahadur Singh passed away on 23rd February, 2006 at New Delhi at the age of 72.

We deeply mourn the loss of this friend and I am sure, the House would join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

11.01 hrs.

The Members then stood in silence for a short while.

MR. SPEAKER: Q. 542 – Shri Asaduddin Owaisi.

...(Interruptions)

SHRIMATI MANEKA GANDHI (PILIBHIT): Sir, we need to discuss how this House is being run especially with reference to the Privileges Committee *...(Interruptions)*

MR. SPEAKER: Madam, this is not the time now. You can raise it later.

...(Interruptions)

SHRIMATI MANEKA GANDHI : It should be brought up now. *...(Interruptions)* This needs to be discussed how the House is being run. It is not the matter of just the Privileges Committee, what the Report said, what was circulated *...(Interruptions)*

MR. SPEAKER: Madam, you have not my permission to raise it now.

...(Interruptions)

MR. SPEAKER: This is the Question Hour. I want to proceed with the Question Hour.

...(Interruptions)

MR. SPEAKER: Nothing will be recorded.

*(Interruptions)**

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): Sir, there is an Item No. 49 listed in the agenda. Neither it was discussed in the Business Advisory Committee nor the time was allotted to it. *...(Interruptions)*

MR. SPEAKER: Please do not record anything without my permission.

*(Interruptions)**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, we condemn such kind of tactics and pressure to disturb the business of the House. ...*(Interruptions)*

*Not Recorded

SHRI BASU DEB ACHARIA (BANKURA): They want to destroy Parliament. ...*(Interruptions)*

11.06 hrs.

(At this stage Shri Vijayendra Pal Singh and some other hon. Members came and stood on the Floor near the Table)

SHRI BASU DEB ACHARIA : You are obstructing and destroying Parliament. ...*(Interruptions)*

SHRI PRIYA RANJAN DASMUNSI: Sir, I appeal to the House that if the House agrees, I will bring the motion listed as the last item in the List of Business today as the first item after the Question Hour. ...*(Interruptions)*. I: Sir, I will move the motion listed as the last item in the List of Business today as the first item after the Question Hour. *(Interruptions)* [\[R1\]](#)

Mr. Speaker: The House stands adjourned till 12 noon today.

11.10 hrs.

The Lok Sabha then adjourned till Twelve of the Clock.

12.00 hrs.

The Lok Sabha re-assembled at Twelve of the Clock.

(Mr. Speaker in the Chair)

MR. SPEAKER: Now, Papers to be laid on the Table of the House.

...(Interruptions)

12.00½ hrs.

*(At this stage, Shri Ashok Pradhan and some other
hon. Members came and stood on the floor near the Table.)*